## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 411/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

> SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Satguru Corporate Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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S. No.	NAME	DESIGNATION	SIGNATURE

## COMMON ORDER

## C.S.P. No. 409/230-232/NCLT/MB/MAH/2017 C.S.P. No. 410/230-232/NCLT/MB/MAH/2017 C.S.P. No. 411/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Report of the R.D. Office is awaited. Adjourned to 13.10.2017.

Sd/-Bhaskara Pantula Mohan Member (Judicial) 22.09.2017 ua

Sd/-M.K. Shrawat Member (Judicial)

(the follow)